

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No.77/KB//2017
(CP-459/2016)

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M

Name of the Company		Superking Electricals Pvt.Ltd. & Ors.	
Under Section		391(2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

H.B.1. Riya Linka, Adv.

for the applicant
companies

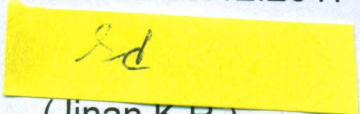
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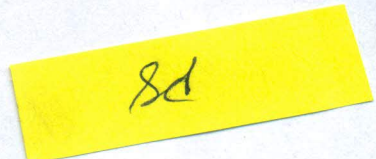
ORDER

Ld. Counsel for the petitioner is present.

In compliance of our order dated 21.09.2017 the petitioner has filed supplementary affidavit. In Para 5 of the supplementary affidavit it is stated that there are no creditors of the afore-mentioned company either on the appointed date or as on date. Petitioner has not annexed the Auditors' Certificate to show that the applicant company has no creditors. The applicant is directed to file supplementary affidavit and Auditors' Certificate,

List on 05.12.2017 for further consideration.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)